CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH

Original Application No. 046/00276/2018

Date of Order: This, the 21st day of August 2018

THE HON'BLE SMT. MANJULA DAS, JUDICIAL MEMBER THE HON'BLE MR. N. NEIHSIAL, ADMINISTRATIVE MEMBER

Mr. Khundrakpam Goperamon Singh S/o Late Kh. Atolangon Singh Upper Division Clerk Jawahar Navodaya Vidyalaya Nihokhu, Dimapur, Nagaland, Pin – 797103.

...Applicant

By Advocates: Mr. M.G. Singh, Mr. S.K. Singha & Mr. N.T. Singh.

-Versus-

- The Union of India
 Through by its Secretary, Human Resource Development
 Department of School Education
 & Literacy Shastri Bhawan, New Delhi 110048.
- The Commissioner
 Navodaya Vidyalaya Samity
 Department of School Education & Literacy
 Govt. of India, B-15, Institutional Area
 Sector 62, Noida, District Gautam Buddha Nagar
 Uttar Pradesh , Pin 201309.
- The Deputy Commissioner
 Navodaya Vidyalaya Samity
 Regional Office, Temple Road
 Barik Point, Lachumiere, Shillong 793001.
- 4. The Principal, Jawahar Navodaya Vidyalaya Nihokhu, Dimapur, Nagaland, Pin 797103.

... Respondents

By Advocate: None

ORDER (ORAL)

MANJULA DAS, JUDICIAL MEMBER:

By this O.A., applicant makes a prayer for setting aside the impugned Final Transfer List (Round 1 & Round 2) – ATD 2018 shown in the official website on 13-08-2018 in respect of the applicant.

2. Mr. M.G. Singh, learned counsel for the applicant submits that applicant is an Upper Division Clerk working in Jawahar Navodaya Vidyalaya, Nihokhu, Dimapur, Nagaland under Shillong region of Navodaya Vidalaya Samiti. According to Mr. Singh, the applicant having crossed 50 years, is aggrieved the Proposed Transfer List ATD-18 where the name of the applicant shown as being displaced from present place of posting at JNV, Nihokhu, Dimapur, Nagaland under Shillong Region to JNV, Dibang Valley, Arunachal Pradesh under same region of NVS. The applicant filed a detailed representation dated 01.08.2018 before the respondent No. 3. But without consideration of the applicant's representation 01.08.2018, the impugned Final Transfer List (Round 1 & Round 2) - ATD 2018 shown in the official website on 13.08.2018 whereby the applicant has been sought to be transferred from JNV,

Nihokhu, Dimapur, Nagaland under Shillong Region to JNV, Dibang Valley, Arunachal Pradesh.

- 3. Mr. Singh further submitted that the applicant had served different places of posting without any objection and to the satisfaction of the higher authorities since date of joining in the NVS on 30.11.1992 and this is the seventh time transfer. As the applicant is suffering from various ailments and presently under medical treatment therefore, regular medical attention is required where there is no proper medical treatment facility in Dibang Valley, Arunachal Pradesh.
- 4. Mr. Singh submits that applicant may be allowed to make a comprehensive representation before the competent authority which will be considered and disposed of by the respondent authority at the earliest by considering his grievances in view of the medical ground.
- 5. By accepting the prayer made by the learned counsel for the applicant and without going into the merit of the case, we prefer to direct the applicant to make a comprehensive representation before the respondent authority within 1 (one) months. On receipt of such representation, the

respondents shall consider and dispose of the same within a period of three months thereafter.

- 6. It is made clear that, whatever decision to be arrived by the Respondent Authorities, shall be reasoned and speaking and shall be communicated to the Applicant forthwith.
- 7. Till disposal of the comprehensive representation, the Impugned Final Transfer List (Round 1 & Round 2) ATD 2018 shown in the official website on 13.08.2018 in respect of the applicant is stayed.
- 8. With the above directions, the O.A. stands disposed of. No order as to costs.

(N. NEIHSIAL)
MEMBER (A)

(MANJULA DAS)
MEMBER (J)

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